

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MAX HEIGHTS TOWNSHIP AND PROJECTS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	MAX HEIGHTS TOWNSHIP AND PROJECTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30/06/2006
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Companies Act, 1956 with Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U70109DL2006PTC150424
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered office: Unit No-408, 4th Floor, RG Trade Tower, Netaji Subhash Place, New Delhi-110034
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	07 th March, 2023 (order uploaded on 09.03.2023)
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	03 th September, 2023
8.	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	Name: Mr. Varun Goel Regd. No.: IBBI/IPA-001/IP-P-02165/2020-021/13339 Address: 1750, Eternia Tower, Mahagun Moderene ,Sector 78 ,Noida, Uttar Pradesh ,201301 Email: varun@casnva.com
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	Address: 1750, Eternia Tower, Mahagun Moderene ,Sector 78 ,Noida, Uttar Pradesh ,201301 Email: varun@casnva.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO. 9	Name: Mr. Varun Goel Regd. No.: IBBI/IPA-001/IP-P-02165/2020-2021/13339 Address: 908, D-Mall, Netaji Subhash Place, Pitampura, Delhi - 110034 Email: ip.maxheights@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd March, 2023
12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUBSECTION (6A) OF SECTION 21, ASCERTAIN BY THE INTERIM RESOLUTION PROFESSIONAL	Home Buyers
13.	NAME OF THE INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES OF EACH CLASS)	1. CA Sumit Sharma (IBBI/IPA-001/IP-P-02323/2020-2021/13513), sumit@vptp.in 2. CA Rakesh Gupta (IBBI/IPA-001/IP-P-02767/2022-2023/14245), rakesh_smc@hotmail.com 3. CA Saurab Sharma (IBBI/IPA-001/IP-P-02550/2021-2022/13951), sk04sharma@gmail.com
14.	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(A) Relevant forms are available at https://ibbi.gov.in/downloadform.html (B) Service providers / Insolvency Professionals (IPs) are available at https://ibbi.gov.in

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi (NCLT) had ordered the commencement of the corporate insolvency resolution process against the **MAX HEIGHTS TOWNSHIP AND PROJECTS PRIVATE LIMITED** on **07.03.2023 (order uploaded on 09.03.2023 and appointed Varun Goel as an Interim Resolution Professional (IRP))**

The creditors of **MAX HEIGHTS TOWNSHIP AND PROJECTS PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims on or before **23.03.2023** to the interim resolution professional at the address mentioned against item 10 above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11th March, 2023

Place: New Delhi

Sd/-

VARUN GOEL

Interim Resolution Professional

IBBI/IPA-001/IP-P-02165/2020-2021/13339

AFA No AA1/13339/02/201223/105212 valid till 20-Dec-2023